

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Customs Appeal No. 1962 of 2011

*(Arising out of Order-in-Appeal No.140/2010 dated
30.07.2010 passed by the Commissioner of Customs
(Appeals), Bangalore.)*

**The Commissioner of
Customs**

CR Building
Queens Road
Bangalore.

Appellant(s)

Versus

M/s. Jeans Knit (P) Ltd.

No.21-E1, 2nd Phase
Peenya Industrial Area
Bangalore – 560 058.

Respondent(s)

Appearance:

Mr. K. A. Jathin,
Dy. Commissioner (AR)

For the Appellant

Mr. N. Anand, Advocate

For the Respondent

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 23/06/2023

Date of Decision: 23/06/2023

This appeal is rejected. For Order, see order dated
23.06.2023 in Customs Appeal No.1960 of 2011.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**